

In the High Court of Judicature, Bombay.

Monday, the 12<sup>th</sup> day of September 1864

SPECIAL APPEAL No. 485 of 1864

Shivram Narayan Metkul  
of the Konkun District

Appellant,

(Original Defendant)

versus

Gungabai Kom Trimbuk  
Narayan Metkul of the  
Konkun District

Respondent,

(Original Plaintiff)

Rs. 240—11—11—

The claim in the Original Suit was to enforce a claim to  
maintenance

cross <sup>360</sup>  
In Appeal No. <sup>324</sup> of 1860 the Assistant Judge  
of the District of the Konkun at Tanua confirmed  
the Decree of the <sup>Moof J. Shewang</sup> who had decreed for the Plaintiff.

A Special Appeal was preferred in the High Court on the grounds that (1) the  
decision of the Assistant Judge is contrary  
to law in that he has erroneously found  
that the ornaments remaining with  
Respondent.

Respondent were her Streedhun  
they not being so by Hindoo law  
that (2) whether they be Streedhun or  
no they should have been taken into  
consideration in fixing the amount of  
Respondents maintenance that (3) <sup>7</sup>  
there has been a substantial error  
in law in the investigation of the  
case which has produced error in  
the decision of the case upon its  
merits in that the Assistant Judge  
has given no decision with respect  
to the ornaments said to be on  
the person of Respondents daughter  
and that (4) the amount of maintenance  
awarded is excessive

The Court confirms the Decree  
of the Ass<sup>ts</sup> Judge with costs on  
Special Appellant.

Joseph Arnold  
Att<sup>ny</sup> for the  
Appellant.

MEMORANDUM OF COSTS incurred in Special Appeal No. 485  
of 1864 against the decision of the Assistant Judge of the  
District of *Konkurn* and disposed of on the 12<sup>th</sup> September  
by *Confirming the same with Costs.*

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Moonsiff's Court</i> .....	8	10	8
In the <i>Asst<sup>nt</sup> Judge's Court</i> .....	87	1	10
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal .....	16	"	"
Stamps for copies of Decree and Judgment .....	3	"	"
Stamp for Vukeelutnama <i>stws.</i> .....	4	"	"
Batta for Process and Postage .....	1	"	"
Sectioner's Fee .....	1	5	"
Vukeel's Fee .....	7	3	2
			32 8 2
			Rupees... 128 4 8

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Moonsiff's Court</i> .....	39	2	4
In the <i>Assistant Judges Court</i> .....	28	1	11
<i>In this Court.</i>			
Stamp for Vukeelutnama .....	2	"	"
Vukeel's Fee .....	7	3	2
			67 4 3
			9 3 2
			Rupees... 76 7 5



*G. S. M. S. S.*  
*For Acting Registrar*  
*G. S. M. S. S.*  
*For Sealer*

12<sup>th</sup> day of September 1864